



CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH
(CIRCUIT AT PORT BLAIR)

No. O.A 351/52/2016

Date of Order: 20.12.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

J SENDHAMARAI

-VS-

EDUCATION

For the Applicants: MS A NAG
MR P C DAS

For the Respondents: NONE

ORDER (Oral)

Per: Bidisha Banerjee, Member (J)

Ld. counsel for the applicant submits that the matter has become
infructuous since the applicant has retired.

2. Accordingly, the O.A is disposed of as being infructuous. No costs.

(Nandita Chatterjee)
Administrative Member

(Bidisha Banerjee)
Judicial Member

ss